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Monday, April 22, 2002 Valsakha 2, 1924 (Saka)

# LOK SABHA DEBATES (English Version)

Ninth Session (Thirteenth Lok Sabha)



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be transacted ... ...

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## LOK SABHA

Monday, April 22, 2002/Vaisakha 2, 1924 (Saka)

The Lok Sabha met at one minute past Eleven of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

[English]

#### (Interruptions)

MR. DEPUTY-SPEAKER : Let us take up Q. Hour. Q.No. 401-Shri N.T. Shanmugam.

### (Interruptions)

MR. DEPUTY-SPEAKER : Shri K. Yerrannaidu, I would give you the floor, provided all of them go back to their seats.

#### (Interruptions)

MR. DEPUTY-SPEAKER : I can hear you one by one. If everybody speaks and nobody hears, how can I understand what you are talking ?

#### (Interruptions)

SHRI PRIYA RANJAN DASMUNSI (Raiganj) : Mr. Deputy-Speaker, Sir, there have been instances when such a Motion under Rule-184 had been admitted and discussed. . . (Interruption). . . There are 20 such instances in the House when in 9th Lok Sabha, 10th Lok Sabha, 11th Lok Sabha and 12th Lok Sabha such Motions had been admitted. . . (Interruptions)

MR. DEPUTY-SPEAKER : Hon. Members, please do not raise slogans.

#### (Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Sir, there had been an occasion when Shri Somnath Chatterjee had moved the Motion under Rule 184. . . (Interruptions). . . On the issue of Bihar, a similar notice was given. . . (Interruptions). . . On earlier occasions also, notices of

similar motions given by Shri Atal Bihari Vajpayee, Shri George Fernandes and Shri Ram Vilas Paswan had been admitted and discussed. . .(Interruptions)

MR. DEPUTY-SPEAKER : Shri Priya Ranjan Dasmunsi, I will hear you after the Question Hour. Let us have the Question Hour first.

#### (Interruptions)

MR. DEPUTY-SPEAKER : I will hear all the leaders after the Question Hour. So, I would request all the hon. Members to resume their seats.

#### (Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Sir, I can cite a number of example where such Motions had been admitted by the Chair. Similar Motions had also been moved during 9th Lok Sabha, 10th Lok Sabha, 11th Lok Sabha and also 12th Lok Sabha. ....(Interruptions)

#### [Translation]

Mr. Deputy Speaker, Sir, I am referring to the procedure. If no such notices where admitted in preceding Lok Sabha then I will withdraw it. But, I would like to submit that Shri Atal Bihari Vajpayee, Shri George Fernandes and Shri Ram Vilas Paswan had given such notices earlier and they were admitted. . .(Interruptions) Such notices were admitted in Ninth, Tenth and Eleventh Lok Sabha. . .(Interruptions) It is the failure of Government . ...(Interruptions)

## 11.06

# At this stage, Kunwar Akhilesh Singh and some other hon. members came and stood on the floor near the table.

#### (Interruptions)

## [English]

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MR. DEPUTY-SPEAKER : I will hear you. I will hear you. I know that; and I have tried my level best to get a consensus opinion. If that is not coming through, then I will give my ruling.

(Interruptions)

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4

MR. DEPUTY-SPEAKER : I will hear you. Shri Banatwalla, please go back to your seat.

(Interruptions)

MR. DEPUTY-SPEAKER : Please go back to your seats. I will hear all of you.

(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : I will hear you.

(Interruptions)

MR. DEPUTY-SPEAKER : Mr. Akhilesh, I will hear you.

(Interruptions)

## [English]

MR. DEPUTY-SPEAKER : The House stands adjourned to meet tomorrow, the 23rd April, 2002, at 11 a.m.

## 11.08 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, April 23, 2002/ Vaisakha 3, 1924 (Saka) PLS. 40. XXIV. 23/2002 570

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